

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 294 OF 2018 &
IA NO. 1510 OF 2018

Dated : 24th October, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member
Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Raygen Power Private Limited

.... Appellant(s)

Versus

Karnataka Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Ms. Sakhie Jakharia

Counsel for the Respondent (s) : -

ORDER
IA NO. 1510 OF 2018 - (For stay)

Issue notice to the Respondent regarding admission and also in the instant IA returnable on 28.11.2018. Dasti, in addition is permitted.

List the matter on **28.11.2018**.

(S.D. Dubey)
Technical Member
PR/PK

(Justice N. K. Patil)
Judicial Member